

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.181/2017	-	For filing addl. information as required by Registry	252(3)	Own Water India Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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C. JANARDHANA
REDDY
9502677799

own water
India Pvt Ltd.

[Handwritten Signature]

ORDER

PCS for the Petitioner is present. He has filed memorandum along with the annexures and informed the Tribunal that he has complied the objections raised by the Registry. Issue notice to ROC, Karnataka. Registry to prepare notice. PCS to collect the same from the Registry and serve on ROC and file proof of service. List it on 17.01.2018.

[Handwritten Signature]
Member (T)

[Handwritten Signature]
Member (J)